HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 271/UHC/Admin.A/2020 Dated: Dec. 22, 2020

Shri G.K. Sharma, Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is transferred and posted as District & Sessions Judge, Pithoragarh, vice Shri Rajendra Joshi.

No. 272/UHC/Admin.A/2020 Dated: Dec. 22, 2020

Shri C.P. Bijalwan, Presiding Officer, Food Safety Appellate Tribunal, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Bageshwar, vice Shri Dhananjay Chaturvedi.

No. 273/UHC/Admin.A/2020 Dated: Dec. 22, 2020

Shri Rajendra Joshi, District & Sessions Judge, Pithoragarh is transferred and posted as District & Sessions Judge, Nainital, vice Shri Rajeev Kumar Khulbey.

No. 274/UHC/Admin.A/2020 Dated: Dec. 22, 2020

Shri Nitin Sharma, Presiding Officer, Labour Court, Kashipur, District Udham Singh Nagar is repatriated, transferred and posted as Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital, vice Shri G.K. Sharma.

No. 275/UHC/Admin.A/2020 Dated: Dec. 22, 2020

Shri Dhananjay Chaturvedi, District & Sessions Judge, Bageshwar is transferred and posted as Registrar General, High Court of Uttarakhand, Nainital, vice Shri Hira Singh Bonal.

The above orders will come into force with immediate effect.

Note:

(a) Recommendation has been sent to the Government for posting of Shri Hira Singh Bonal, Registrar General, High Court of Uttarakhand as Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.

(b) Recommendation has been sent to the Government for posting of Shri Rajeev Kumar Khulbey, District & Sessions Judge, Nainital, as Member Secretary, State Legal Services Authority, Uttarakhand, Nainital.

(c) Recommendation is being sent to the Government to give additional charge of the Presiding Officer, Food Safety Appellate Tribunal, Dehradun to Smt. Sujata Singh, 1st Additional District Judge, Dehradun, vice Shri C.P. Bijalwan.

(d) Recommendation is being sent to the Government to give additional charge of the Presiding Officer, Labour Court Kashipur, District Udham Singh Nagar to Shri Varun Kumar, Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital, vice Shri Nitin Sharma.

By Order of the Court,
Sd/-
(Anuj Kumar Sangal)
Registrar (Vigilance)

No.5610/XIII-c-1/Admin.A/2020 Dated: Dec.22, 2020.

Copy forwarded for information and necessary action to: -

Continued…..

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. P.P.S. to Hon'ble the Acting Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S./P.A. to Registrar General.
15. Chief Treasury Officer (s), Bageshwar, Dehradun, Nainital, Pithoragarh and Udham Singh Nagar.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A